NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 30/17 in CP 5/17		For filing separate application in IA 30/17	241, 242 & 59	S.R. Mohan & Anr. Vs. M/s. Duvalla Deekshitnal & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16	KIRAN. B.S J MANIKANTA K.M.	PETIMONERS	Danskeulei. K.M.
	9972569778.		in in in
16.	NIDHI KEJRIWAL 9035088573	R 17 R2	Nidlui,

Counsel for petitioner is present. IA Nos.136/17 and 137/17 are listed today. Counsel for R-1 and 2 reported that another Advocate will file vakalat for R-3. The other counsel present reported that she would file objections in IA Nos.136/17 and 137/17.

For filing objections to IA Nos.136/17 and 137/17, the matter is listed on 22.11.2017. Counsel for R-1 and 2 is directed to verify whether anybody will come forward to appear on behalf of R-5. If so, vakalat is to be filed by the Company. Or else, the counsel for petitioner will have to take further steps.

List it on 22.11.2017.

MEMBER (J)

MEMBER (T)